

(1872) 12 CAL CK 0005

Calcutta High Court

Case No: None

L. Harrison and Others

APPELLANT

Vs

A.H. Hope

RESPONDENT

Date of Decision: Dec. 2, 1872

Judgement

Macpherson, J.

held that the defendant's letters, taken in connexion with those from the plaintiffs, formed a sufficient acknowledgment to take the case out of the operation of the Limitation Act.